

Name of the Corporate Debtor  
Date of commencement of CIRP  
List of Unsecured Financial Creditors ( in class)

SARE REALTY PROJECTS PRIVATE LIMITED  
05.03.2021  
09.08.2021

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Details of Claim Received															
S. N	Name of Creditor	Identifica tion No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whet her Relate d Party	% of Voting Share in COC	Amount of Contingen t Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	Prabha Ganesh Rao, N.Ganesh Rao, Shrinath Ganesh Rao	4	20.03.2021	1226255	1223555	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	2700	0	Amount admitted as per RERA order and interest considered till CIRP date.
2	Valluri Nagaraju & Oleti Sireeshas	7	20.03.2021	3232269	3232269	Unsecured Financial Creditors in Cl	0	0	No	0.02	0	0	0	0	
3	Vikas Khandelwal	8	20.03.2021	4328675	3999635	Unsecured Financial Creditors in Cl	0	0	No	0.03	0	0	329040	0	Admitted as per revised claim.
4	Mayuri Aggarwal	10	21.03.2021	2592227	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	2592227	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
5	Meenal Grover	11	21.03.2021	6862074	2534610	Unsecured Financial Creditors in Cl	0	0	No	0.02	0	0	0	4327464	Amount provsioanly admitted as per payment proof attached. Proof of other payments and interest agreement required.
6	Sanjay Sinha, Mayuri Aggarwal, Rajendra Kumar Raheja	13	21.03.2021	1685467	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	1685467	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
7	V.J. Mohan Kumara Reddy	15	21.03.2021	1301268	1301268	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
8	Pankajaksha Jay Mohan & Pragna Jay Mohan	20	22.03.2021	1598530	1371600	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	226930	Amount of delayed compensation not mentioned in agreement dated 8.12.2020.
9	Rajendra Kumar Raheja	21	22.03.2021	5184454	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	5184454	Proof of payments and agreement for interest required. Further for operational debts claim in form B to be filed and hence not admitted
10	Vivek Arora	25	22.03.2021	16005789	7584687	Unsecured Financial Creditors in Cl	0	0	No	0.05	0	0	0	8421102	Proof of payment of remaining amount and agreement for interest payment required.

11	S. Mohan	26	22.03.2021	1142906	1142906	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
12	Deepak Julien and Anita Carvolho	27	22.03.2021	1582525	1582525	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
13	Go India Infa Project P Ltd	28	22.03.2021	12601572	7009420	Unsecured Financial Creditors in Cl	0	0	No	0.05	0	0	0	5592152	Proof of payment of remaining amount and agreement for interest payment required. Further ID proof of company and authority letter in favour of signatory required.
14	V. S. Srikumar	29	22.03.2021	2212086	2212086	Unsecured Financial Creditors in Cl	0	0	No	0.02	0	0	0	0	Interest admitted @ 8% as per Regulation 16A(7)
15	S. Saravanan	35	22.03.2021	1529930	1529930	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	Claim updated on the basis of further details.
16	Aparna Sahana and Abhijit Paun	37	22.03.2021	4183148	4183148	Unsecured Financial Creditors in Cl	0	0	No	0.03	0	0	0	0	Claim updated on the basis of further details.
17	Saravana Kumar	40	22.03.2021	0	0	Unsecured Financial Creditors in Class)	0	0		0.00	0	0	0	0	Fresh form submitted and same is admitted.
18	Raja M & Priyank R	42	26.03.2021	5012740	2409971	Unsecured Financial Creditors in Cl	0	0	No	0.02	0	0	0	2602769	Copy of agreement for payment of interest and other amount as claimed is required.
19	N. Saravana Kumar	43	29.03.2021	1301300	1301300	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
20	Ajith Kumar P.B.	44	20.03.2021	6842437	6842437	Unsecured Financial Creditors in Cl	0	0	NO	0.05	0	0	0	0	Claim admitted as per RERA order.
21	Muralidharan Ramu	45	04.04.2021	336000	336000	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	0	Booing cancelled. Balance amount
22	Haree Shankar V.G	49	09.04.2021	598315	598315	Unsecured Financial Creditors in Cl	0	0	no	0.00	0	0	0	0	
23	Arun Batra	51	19.4.2021	2431659	2431659	Unsecured Financial Creditors in Cl	0	0	no	0.02	0	0	0	0	
24	Bharathwaj Narayanan	53	25.04.2021	1182872	1182872	Unsecured Financial Creditors in Cl	0	0	NO	0.01	0	0	0	0	
25	Dr Sunil Narayan	54	27.04.2021	4773897	3387746	Unsecured Financial Creditors in Cl	0	0	NO	0.02	0	0	0	1386151	Claim modified vide email dated 7.7.2021. Late payemnt charges as per agreement admitted. Balance interest claim kept pending for verification.
26	Dr Latha Asokan & Er. P Asokan	56	14.06.2021	1458400	1458400	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
27	Mr Nadarajan Chendran and Chendran Santhakumari	58	7.7.2021	1121000	950000	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	171000	Interest claim kept pending for verification.
28	Mr. C Sridharan	59	9.7.2021	286200	286200	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	0	
29	Ms. C Sucila	60	11.7.2021	1361238	1361238	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
30	Mr Mahendra Prasad K	61	14.7.2021	1280469	0	Unsecured Financial Creditors in Cl	0	0	No	0.00	0	0	0	1280469	Copy of agreement required. Copy of ID proof required.
31	Mr. Hariharan G	62	17.07.2021	1249000	1249000	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	0	
32	Mr. Shivaram S/Renuka	63	05.07.2021	1239000	1050000	Unsecured Financial Creditors in Cl	0	0	No	0.01	0	0	0	189000	ID proof required. Details and proof of claim of Rs 189000 required.
				97743702	63752777		0	0		0.46	0	0	4609434	29381491	
<b>Note 1</b>															
Please note that books and records of the Corporate Debtor are under updations and claims are provisionally admitted based on documents submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.															